

R&D Wings in major industries

1267. SHRI BHUVNESH CHATURVEDI: Will the Minister of INDUSTRY be pleased to state;

(a) whether it is a fact that all major industries are required to create Research and Development Wing under industrial policy guidelines as laid down by Government;

(b) if so, the names of the major industries which have set up a Research and Development wing; and

(c) the number of major industries yet to constitute such a wing?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) to (c) It has been stated in the Industrial Policy Statement July, 1980 that the Indian industry should earmark substantial resources for Research and Development to constantly update technologies with a view to optimal utilisation of scarce resources better service to the consumer and achieving greater exports. There is, however, no statutory requirement for all major industries to create Research and Development Wings.

The industrial undertakings carrying on in-house R&D activity can register themselves with the Department of Science and Technology.

Allotment of forest land for the Government Engineering College, Kota, Rajasthan

1268. SHRI BHUVNESH CHATURVEDI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the case for releasing forest land for the Government Engineering College at Kota, Rajasthan, is pending in the Ministry for quite some time; and

(b) if so, by when a final decision is likely to be taken in the matter?!

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):
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(a) and (b) The Government of Rajasthan had submitted a proposal in November, 1983, for release of 145 hectares of forest land for the Engineering College at Kota. Since the proposal was lacking in essential details, the State Government was requested to submit these urgently. The site was also got inspected by an officer of the Central Government. A decision will be taken shortly.

Indo-Mauritius Joint Shipping Venture

1269. SHRI BHAGATRAM MANHAR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) by when the Indo-Mauritius joint shipping venture is likely to be launched;

(b) what operational details have been worked out so far and those that still remain to be worked out;

(c) the manner in which the arrangements are being arranged for the joint venture;

(d) what are the details of rate of interest and the amount of credit being given by Indian to Mauritius for this venture;

(e) what is the name of the Indo-Mauritius shipping company and of its Chairman and the Managing Director; and

(f) what are the likely benefits of this venture to India?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) A memorandum of understanding was signed between SCI and the Government of Mauritius in January, 1984 for setting up a joint shipping venture. However, as a number of operational details are yet to be finalised it is not possible to indicate a firm date for its launching.

(b) The following main operational details have been worked out;